

**IN THE INCOME TAX APPELLATE TRIBUNAL
COCHIN BENCH**

**BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI PRAKASH CHAND YADAV, JM**

**ITA No. 620/Coch/2024
Assessment Year: 2017-18**

Melattur Service Co-op. Bank Ltd.
Melattur P.O., Malappuram 679326
[PAN: AACAM8880H]

..... Appellant

Vs.

The Income Tax Officer
Ward - 4, Tirur

..... Respondent

Appellant by: Ms. Shilpa S., Advocate
Respondent by: Smt. Leena Lal, Sr. D.R.

Date of Hearing: 21.11.2024
Date of Pronouncement: 09.12.2024

ORDER

Per: Inturi Rama Rao, AM

This appeal filed by the assessee is directed against the order of the National Faceless Appeal Centre, Delhi [CIT(A)] dated 12.01.2024 for Assessment Year (AY) 2017-18.

2. At the outset the learned counsel for the assessee informed the assessee intend to withdraw the present appeal as it is a duplicate appeal. The original

appeal, contesting same issues, was disposed of by this Tribunal vide order in ITA No. 167/Cch/2024 dated 25.09.2024.

3. The learned Sr. DR did not raise any serious objection to the learned A.R.'s request.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 9th December, 2024

Sd/-
(PRAKASH CHAND YADAV)
JUDICIAL MEMBER

Sd/-
(INTURI RAMA RAO)
ACCOUNTANT MEMBER

Cochin, Dated: 9th December, 2024

n.p.

Copy to:

1. The Appellant
2. The Respondent
3. The Pr. CIT concerned
4. The Sr. DR, ITAT, Cochin
5. Guard File

By Order

Assistant Registrar
ITAT, Cochin